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(c) and (d). Reserve Bank of India have received a request from the Indian Overseas Bank for su rendering one centre Hijla out of the three centres allotted to it, for want of basic infrastructural facilities.

Excise Duty Evasion by Leading Cigarette Manufacturing Companies

1534. SHRIMATI GEETA MUKHERJEE: Will the Minister of FINANCE be pleased to state:

(a) whether some leading cigarette manufacturing companies have been recently found involved in avasion of Central excise duty to the tune of several crores of rupees; and.

(b) if so, the details of these companies, the amount involved and the action taken or proposed to be taken against them ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). A show cause notice dated 2-3-1985 has been issued to M/s. National Tobacco Company Ltd., Calcutta under the provisons of Central Excise law demanding excise duty of about Rs.4.08 crores alleged to have been avaded by mis-declaration of the sale price of cigarettes.

Steps taken to improve Performances of Public Sector Steel Plants

1535. SHRI BRAJA MOHAN MOHANTY: Will the Minister of STEEL, MINES AND COAL be pleased to state:

(a) the steps Government have taken to improve the performances of public sector steel plants to make them more economically viable and competitive;

(b) the details of the steps taken to bring the technology of steel production at par with other advanced countries of the world;

(c) whether any proposal for importing technology in this sector is being worked out; and.

(d) if so, the detatils thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH): (a) and (b) Following steps have been taken to improve performance of Public Sector Steel Plants in the country:

> (i) Increased Production: Production in the public sector integrated steel plants of SAIL (including IISCO) is planned to